

Agricultural Information Units

*2185. **Shri Inderjit Lal Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of Agricultural Information Units established in various States in the country;

(b) whether any unit has been established in the State of Jammu and Kashmir; and

(c) if not, the reasons therefor?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 16 Agricultural Information Units have been established in various States and Union Territories

(b) No, Sir

(c) No scheme has so far been received from the Government of Jammu and Kashmir

Diversion of Frontier Mail

*2196. **Shri Daljit Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the route of Frontier Mail is being changed from Amritsar to Pathankot

(b) whether a representation has been received by Government for the revision of decision; and

(c) if so, the action taken thereon?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (c). A statement is laid on the Table of the Sabha. [See Appendix VII, annexure No. 107].

(b) Yes.

Kulu-Delhi Air Link

*2187. { **Shri Ram Krishan Gupta:**
Shri Daljit Singh:

Will the Minister of Transport and Communications be pleased to state at what stage is the scheme for linking of Kulu with Delhi by air?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): The scheme is still under examination.

Rourkela Thermal Station

*2183. { **Shri Subodh Hansda:**
Shri S. C. Samanta:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any scheme for co-ordinated operation at the Rourkela Thermal Power Station with the Hirakud Hydro Electric System;

(b) whether the scheme has been implemented; and

(c) if so, since when?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) Not yet.

(c) Does not arise

Air Accidents

3292. { **Shri Ram Krishan Gupta:**
Shri Kesbava:
Shri N. M. Deb:
Pandit D. N. Tiwary:
Shri D. C. Sharma:

Will the Minister of Transport and Communications be pleased to state:

(a) the details of air accidents which have taken place since 1st January, 1959 in which aircrafts of the Air India International and the Indian Airlines Corporation were involved;

(b) the reasons for each accident; and

(c) the extent of loss sustained in each accident?

The Deputy Minister of Civil Aviation (Shri Ahmed Mohiuddin): (a) to (c). A statement giving the requisite information is laid on the Table. [See Appendix VII, annexure No. 108].